

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 16

C.P.(IB)368/MB/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.08.2023**

NAME OF THE PARTIES: **OSWAL MINERALS LTD.**

V/S

ISINOX LTD.

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. D'souza appeared for the Operational Creditor. Adv. Ashwini Landge h/f Rajini Singh Associates appeared for the Corporate Debtor.

Registry is directed to assign Interlocutory Application number to the IA filing no. 2709138054782020 after verification.

List this matter on **28.08.2023**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Sapna

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)